

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****VIJAYGROUP REALTY LLP OPERATING AS HOLDING COMPANY FOR REAL ESTATE PROJECTS AT MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Vijaygroup Realty LLP PAN: AAKFV9400B CIN: AAB-7602
2.	Address of the registered office	205, Marine Chambers, 2nd Floor 43, New Marine Lines, Churchgate Mumbai Maharashtra 400020.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	NIL Refer Process note for details of the Category of the Assets
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing on agirp07@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing on agirp07@gmail.com
10.	Last date for receipt of expression of interest	December 13, 2023
11.	Date of issue of provisional list of prospective resolution applicants	December 23, 2023
12.	Last date for submission of objections to provisional list	December 28, 2023
13.	Date of issue of final list of prospective resolution applicants	January 07, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	January 12, 2024
15.	Last date for submission of resolution plans	February 11, 2024
16.	Process email id to submit Expression of Interest	agirp07@gmail.com



Note:

1. The Form G is published pursuant to the discussions in 23rd committee of creditors meeting held on October 09, 2023 to re-invite Expression of Interest
2. An Application for extension of CIRP tenure by further 60 days and/or exclusion of time has been filed with Adjudicating Authority. This Form G published herein shall be subject to approval of the Hon'ble NCLT granting extension/exclusion (if any) of CIRP period.



Anshul Gupta IBBI/IPA-002/IP-N00310/2017-18/10899

For Vijaygroup Realty LLP

Flat no. 1501, Tower no. 4, Spring Grove Towers, Lokhandwala Township, Kandivali
East, Mumbai – 400101

Date: 15/11/2023

Place: Mumbai